

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

ORDER

No.: 355 of 2024/RG

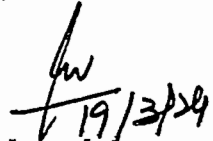
Dated: 19.03.2024

Consequent upon the recommendations of the Hon'ble Committee for Appointment and Promotion of Officers/Officials of the High Court staff, duly approved by Hon'ble the Chief Justice, the following promotions are hereby made in the cadre of Bench Secretaries:-

1. Ms. Bilquees, Bench Secretary is temporarily promoted as Joint Registrar-cum-Bench Secretary in the pay Level-12 (78800-209200) against the vacancy caused due to retirement of Shri Omkar Raina.
2. Shri Rakesh Singh, Reader is promoted as Incharge Bench Secretary in his own pay and grade against the vacancy caused due to the promotion of Ms. Bilquees as Joint Registrar cum Bench Secretary.

Note:- The promotees shall continue to work at their present place of postings till further orders.

By Order.


(Shahzad Azeem)
Registrar General
Dated: 19.03.2024

No.: 10875-907 /RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr/Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
4. Director, J&K Judicial Academy, Jammu;
5. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu;
6. Registrar Rules, High Court of J&K and Ladakh, Jammu;
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
8. Director Finance, High Court of J&K and Ladakh, Jammu;
..... for information and necessary action.
9. CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to get the same uploaded on the official website of the High Court.
10. Concerned Officers for information and necessary compliance.
11. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar.
12. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for keeping the record of the same.
13. Order File.


Registrar General